

HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 27, 2006

No. 1347 /DR(S)/2006

Pursuant to Government Notification No. 1431/VII-Nyay-2-2006-203G/92 dated 25.7.2006 Sri **Ram Krishna Upadhyay**, Additional District & Sessions Judge, [Allahabad](#) to be Principal Judge, Family Court, [Allahabad](#) in the vacant court.

No. 1348 /DR(S)/2006

Pursuant to Government Notification No. 1431/VII-Nyay-2-2006-203G/92 dated 25.7.2006 Sri **Tej Bahadur Singh**, Additional District & Sessions Judge, [Allahabad](#) to be Additional Principal Judge, Family Court, [Allahabad](#) vice Sri Subodh Chandra Verma.

No. 1349 /DR(S)/2006

Sri **Subodh Chandra Verma**, Additional Principal Judge, Family Court, [Allahabad](#) to be Additional District & Sessions Judge / Special Judge, [Allahabad](#) vice Sri Prem Singh-II.

He is also appointed as Special Judge, Scheduled Castes and Scheduled Tribes at [Allahabad](#) in the special court created under Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act 1989 for trying cases under the said Act.

No. 1350 /DR(S)/2006

Sri **Prem Singh-II**, Special Judge/ Additional District & Sessions Judge, [Allahabad](#) to be Additional District & Sessions Judge, Allahabad.

No. 1351 /DR(S)/2006

Sri **Ravindra Bhasker**, Additional District & Sessions Judge, [Allahabad](#) to be Additional District & Sessions Judge/ Special Judge, [Allahabad](#) vice Sri Ramesh Chandra-III.

He is also appointed U/s 12-A of U.P. Essential Commodities (Special Provisions) Act, 1981, as Special Judge at [Allahabad](#) against the special court created for trying cases under the said Act.

No. 1352/DR(S)/2006

Sri **Ramesh Chandra-III**, Special Judge/ Additional District & Sessions Judge, [Allahabad](#) to be Additional District & Sessions Judge, [Allahabad](#).

No. 1353 /DR(S)/2006

Pursuant to Government Notification No. 1521/VII-Nyay-2-06-15G/91 dated 25.7.2006 Sri **Rajiv Goel**, Additional District & Sessions Judge, Agra to be Principal Judge, Family Court, Agra in the vacant court.

No. 1354 /DR(S)/2006

Pursuant to Government Notification No. 1521/VII-Nyay-2-06-15G/91 dated 25.7.2006 Sri **Umesh Chandra Sharma**, Additional District & Sessions Judge, [Bareilly](#) to be Principal Judge, Family Court, [Bareilly](#) in the vacant court.

No. 1355 /DR(S)/2006

Pursuant to Government Notification No. 1521/VII-Nyay-2-06-15G/91 dated 25.7.2006 Sri **Sukh Ram**, Additional District & Sessions Judge, [Faizabad](#) to be Principal Judge, Family Court, [Faizabad](#) in the vacant court.

No. 1356 /DR(S)/2006

Pursuant to Government Notification No. 1521/VII-Nyay-2-06-15G/91 dated 25.7.2006 Sri **Devendra Kumar Misra**, Additional District & Sessions Judge, [Kanpur Nagar](#) to be Additional Principal Judge, Family Court, [Kanpur Nagar](#) in the vacant court.

No. 1357 /DR(S)/2006

Pursuant to Government Notification No. 1521/VII-Nyay-2-06-15G/91 dated 25.7.2006 Sri **Suresh Singh Yadav**, Additional District & Sessions Judge, [Meerut](#) to be Principal Judge, Family Court, Meerut in the vacant court.

No. 1358 /DR(S)/2006

Pursuant to Government Notification No. 1521/VII-Nyay-2-06-15G/91 dated 25.7.2006 Sri **Sudeep Kumar Banerjee**, Additional District & Sessions Judge, [Moradabad](#) to be Principal Judge, Family Court, [Moradabad](#) in the vacant court.

BY ORDER OF THE COURT,
Sd/-

(SWATANTRA SINGH)
REGISTRAR GENERAL

No. 158 / DR (S)/ 2006, Dated: Allahabad: July 27, 2006.

Copy forwarded for information and necessary action to:

1. Pramukh Sachiv, Niyukti, U.P.Shasan, Lucknow.
2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
6. The Registrar, High Court, Lucknow Bench, Lucknow,(Information available on E-mail).
7. The District & Sessions Judges, [Allahabad](#), [Lucknow](#), Agra, [Bareilly](#), [Faizabad](#), [Kanpur Nagar](#), Meerut & [Moradabad](#). (Information available on E-mail).

The Officers mentioned above shall hand over charge of their present posts and shall proceed to take over charge of their new postings immediately.

The handing and taking over charge certificates may kindly be sent to the Deputy Registrar (Services), High Court, Allahabad forthwith.

It is to add that local arrangement shall be made by you in pursuance to the circular letter No.27/D.R.(S)/2000 dated 21.6.2000.

8. The Publication Secretary, U.P. Judicial Services Association Office, A-1, River Bank Judges Colony, Lucknow.
9. The Registrar (Confidential), High Court, Allahabad.
10. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
11. The Assistant Registrar (Budget), High Court, Allahabad.
12. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
13. The Director, Printing & Stationery, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
14. P.S. to Hon'ble Administrative Judges, [Allahabad](#), [Lucknow](#), Agra, [Bareilly](#), [Faizabad](#), [Kanpur Nagar](#), Meerut & [Moradabad](#).(Information available on E-mail).

BY ORDER OF THE COURT

**Sd/-
(K.K.RANJAN)
DEPUTY REGISTRAR (SERVICES)**